

reply given to Unstarred Question No. 4155 on the 24th March, 1969 and state whether Government have since collected information about the number of new Ayurvedic Dispensaries opened in each State during 1968-69 ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): Yes. A statement containing the required information is laid on the Table of the House. [*Placed in Library. See, No. LT—1263/69.*] The information from the Government of Rajasthan is still awaited. It will be placed on the Table of the Sabha as soon as it is received from the State Government.

Income Tax Returns not Filed by Ministers

34. SHRI V. NARASIMHA RAO:
SHRI SEZHIYAN:
SHRI BAIDHAR BEHERA:
SHRI RAGHUVIR SINGH
SHASTRI:
SHRI MANIBHAI J. PATEL:
SHRI K. LAKKAPPA:
SHRI P. M. SAYEED:
SHRI M. H. GOWDA:
SHRI SURENDRA NATH
DWIVEDY:
SHRI BHOGENDRA JHA:
SHRI RAM GOPAL
SHALWALE:
SHRI JAGANNATH RAO
JOSHI:
SHRI BRIJ BHUSHAN LAL:
SHRI RANJEET SINGH:
SHRI SURAJ BHAN:
SHRI ATAL BIHARI
VAJPAYEE:
SHRI YAJNA DATT SHARMA:
SHRI D. N. PATODIA:
SHRI JAI SINGH:
SHRI MUHAMMAD
SHERIFF:
SHRI HARDAYAL DEVGUN:
SHRI R. K. AMIN:
SHRI K. M. KOUSHIK:
SHRI D. AMAT:
SHRI H. AJMAL KHAN:
SHRI S. XAVIER:
SHRI J. MOHAMED IMAM:
SHRI RAM SINGH
AYARWAL:

SHRI SHRI GOPAL SABOO:
SHRI SHARDA NAND:
SHRI ONKAR SINGH:
SHRI KANWAR LAL
GUPTA:
SHRI RAM SWARUP
VIDYARTHI:
SHRI J. SUNDER LAL:
SHRI NARAIN SWARUP
SHARMA:
SHRI OM PRAKASH TYAGI:
SHRI HUKAM CHAND
KACHWAI:
SHRI BHARAT SINGH
CHAUHAN:
SHRI NAWAL KISHORE
SHARMA:

Will the Minister of FINANCE be pleased to state :

(a) the names of the Ministers, Ministers of State and Deputy Ministers of the Centre who have not filed their annual returns for the last ten years with the income-tax authorities; and

(b) the action taken against them for the slackness on their part ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) and (b). All Ministers have since filed their returns and these have been dealt with according to law.

Rajasthan's Share in Bhakra Waters

35. SHRI V. NARASIMHA RAO:
SHRI S. K. TAPURIAH:
SHRI R. BARUA:
SHRI CHENGALRAYA NAIDU:
SHRI N. R. LASKAR:
SHRI PRAKASH VIR SHASTRI:
SHRI P. L. BARUPAL:
SHRI MEETHA LAL MEENA:
SHRI M. SUDARSANAM:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Rajasthan Government has protested to the Centre against the Haryana Government for denying the State its rightful share in Bhakra waters;